

(c) to (e) An enquiry is being conducted and defaulting officials will be suitably dealt with as per findings of the enquiry. Meanwhile, two travelling ticket examiners have been placed under suspension. The Railway Administration have also expressed their regret to the Principal, Jogamaya Devi College, Calcutta, over this incident. A sum of Rs. 170 alleged to have been taken from the party by the railway staff has been refunded.

Programme to fill the vacancies reserved for the Scheduled Castes and Scheduled Tribes in Class III and Class IV posts in the Railways

*553. SHRI PRASENJIT BARMAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have chalked out any programme to fill in the back-log in the quota of vacancies reserved for the Scheduled Castes and Scheduled Tribes in Class III and Class IV posts in the various Railway Zones; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) and (b) A special programme has been launched w.e.f. 1st October, 1977 on all the Indian Railways to make good the shortfall in the quota reserved for Scheduled Castes/Scheduled Tribes in Class III and Class IV services, both in recruitment and in promotion. The programme will last for a period of 4 months. During this period all efforts will be made to make good the shortfall to the maximum extent possible. For this purpose the recruiting agencies and the Railway Administrations have been directed to conduct special recruitments and special selections limited to Scheduled Castes and Scheduled Tribes, wherever required.

Final Version of the Railways Corporate Plan

*554. SHRI PIARE LALL KUREEL
URF PIARE LALL TALIB:
SHRI JAGDISH JOSHI:

SHRI JAGAN NATH BHARD-
WAJ:

SHRI KHURSHED ALAM
KHAN:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Railways have prepared the basic features of the final version of their corporate plan;

(b) whether the idea of 'Rolling Plan' will necessitate any changes, alterations or modifications in the approved version of the corporate plan; and

(c) if so, what are the details in this regard?

THE MINISTER OF RAILWAYS
(PROF. MADHU DANDAVATE):

(a) Yes, Sir.

(b) No Sir.

(c) Does not arise.

I.A.S. Officers

*555. SHRI M. KADERSHAH: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) the number of Officers of the I.A.S. Cadre working in his Ministry since 1972;

(b) the normal tenure of posting of such Officers in a Ministry/Department;

(c) the number of such officers who have continued in the Ministry beyond the normal tenure;

(d) whether Government are aware that some of these officers particularly of the status of Director, were actively associated with the then 'Caucus' during the Emergency; and

(e) if so, whether Government propose to get their antecedents verified by the C.B.I. in view of the sensitive nature of work handled by them?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI JANESHWAR MISHRA): (a) In all nine officers, one each from 1972, 1973, 1974, 1975 and 1976 and the remaining four officers from 1977.

- (b) Joint Secretary : . 5 years
 Director . . 5 years
 Deputy Secretary . . 4 years
 Under Secretary . . 3 years.

(c) No IAS Officer has contained in this Ministry beyond the normal tenure.

(d) No, Sir.

(e) Does not arise.

Crisis faced by drug manufacturing companies in West Bengal

*556. SHRI INDRADEEP SINHA:

SHRI BHUPESH GUPTA:

SHRI YOGENDRA SHARMA:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government are aware that a number of drug manufacturing companies in West Bengal are facing a financial crisis;

(b) if so, what are the names of these companies and what are the details regarding their financial performance during the last three years; and

(c) what are the main reasons for the deterioration in their performance and what remedial measures Central Government propose to take to make them viable units?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI JANESHWAR MISHRA): (a) to (c). A statement is laid on the Table of the House.

Statement

(a) Yes, Sir.

(b) On the basis of the information available only two drugs and pharmaceutical manufacturing Companies viz., M/s. Bengal Chemicals and

Pharmaceutical Works Ltd., and M/s. Indian Health Institute Laboratory Ltd., are facing financial crisis. The details of their financial performance to the extent available are indicated below:—

Year	Sales	Losses
	(Rs. Lakhs)	
<i>Bengal Chemicals & Pharmaceutical Works Ltd.</i>		
1974-75	598	0.1
1975-76	586	35
1976-77	502	103
<i>Indian Health Institute & Laboratory Ltd. Calcutta.</i>		
1972	60.56	0.44
1973	44.17	5.22
1974	39.04	11.32

(c) The main reasons for the deterioration of their performance are claimed to be (a) mis-management and (b) lack of finance. While an investigation under Section 15 of the IDR Act has been ordered into the affairs of the Indian Health Institute and Laboratory Ltd., Calcutta on the 28th November, 1977, the action to be taken in the case of M/s. Bengal Chemicals & Pharmaceutical Works Ltd., is under consideration of Government.

Self-sufficiency in Chemical fertilizers

†*557. SHRI JANARDHANA REDDY: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state by when the country is likely to achieve self-sufficiency in the matter of Chemical fertilizers?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI JANESHWAR MISHRA): The pro-

†Previously Starred Question 317 transferred from 30th November, 1977.